भारतीय प्रतिभूति और विनिमय बोर्ड
Securities and Exchange Board of India

MASTER CIRCULAR

CIR/MRD/DP/ 14 /2013 April 17, 2013

To,

All Stock Exchanges

Dear Sir / Madam,

Sub: Master Circular for Stock Exchange - Cash Market

Securities and Exchange Board of India (SEBI) has been issuing various circulars/directions from time to time. In order to enable the users to have an access to all the applicable circulars/directions at one place, Master Circular for Stock Exchange/ Cash Market has been prepared.

This Master Circular is a compilation of the circulars/communications issued by SEBI up to March 31, 2013 and shall come into force from the date of its issue.

This Master Circular shall supersede previous Master Circular CIR/MRD/DP/11/2012 dated April 13, 2012.

Yours faithfully,

Maninder Cheema
Deputy General Manager
maninderc@sebi.gov.in

Encl:

Annexure 1 - Master Circular for Stock Exchange/ Cash Market - Trading Part I
Annexure 2 - Master Circular for Stock Exchange/ Cash Market - Trading Part II
Annexure 3 - Master Circular for Stock Exchange/ Cash Market – Settlement
Annexure 4 - Master Circular for Stock Exchange/ Cash Market – Comprehensive Risk Management
Annexure 5 - Master Circular for Stock Exchange - Establishment of connectivity with both the Depositories NSDL and CDSL - Companies eligible for shifting from Trade for Trade to Rolling Settlement.